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S.No:- 19(R)

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ALL INDIA FORWARD BLOC CENTRAL COMMITTEE

Netaji Bhavan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh,
New Delhi-110005 • Telefax: +91-11-28754273
E-mail: forwardbloc@forwardbloc.org
Website : www.forwardbloc.org

US (AKK)

अखिल हिन्द फारवर्ड ब्लाक

آل انڈیا فارورڈ بلاک

02.12 PM



To
Shri Anup Kumar Khakhlyar,
Under Secretary,
Election Commission of India,
Nirvachan Sadan,
Ashoka Road, New Delhi 110001

Dated 20th January 2025

Dear Shri Anup Kumar ji,

Sub: Audited Annual Accounts for the Financial Year 2023-24 – Regarding.

Kindly refer to your letter No. 56/AA/2023-24/PPEMS/133 dated 31st December 2024 regarding the above-cited subject.

I am enclosing herewith the Audited Annual Accounts for the Financial Year 2023-24 of our party, the All India Forward Bloc, the income Tax Return Acknowledgement and the Auditor's Report.

Thanking you,
Sincerely yours,

(G. DEVARAJAN)
General Secretary



20/01/25
PPEMS
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INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

Assessment Year
2024-25

[Where the data of the Return of Income in Form ITR-1(SAHA), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

PAN AAAAA2487J

Name ALL INDIA FORWARD BLOC

Address T-2235/2 , ASHOK NAGAR FAIZ ROAD , NEW DELHI , 09-Delhi , 110005

Status 05-AOP/BOI Form Number ITR-7

Filed u/s 139(1)-On or before due date e-Filing Acknowledgement Number 153673501280724

| | | | |
|--------------------------------|---|----|---------------|
| Taxable Income and Tax Details | Current Year business loss, if any | 1 | 0 |
| | Total Income | 2 | 0 |
| | Book Profit under MAT, where applicable | 3 | 0 |
| | Adjusted Total Income under AMT, where applicable | 4 | 0 |
| | Net tax payable | 5 | 0 |
| | Interest and Fee Payable | 6 | 0 |
| | Total tax, interest and Fee payable | 7 | 0 |
| | Taxes Paid | 8 | 10,61,814 |
| Accreted Income and Tax Detail | (+) Tax Payable /(-) Refundable (7-8) | 9 | (-) 10,61,810 |
| | Accreted Income as per section 115TD | 10 | 0 |
| | Additional Tax payable u/s 115TD | 11 | 0 |
| | Interest payable u/s 115TE | 12 | 0 |
| | Additional Tax and interest payable | 13 | 0 |
| | Tax and interest paid | 14 | 0 |
| | (+) Tax Payable /(-) Refundable (13-14) | 15 | 0 |

Income Tax Return electronically transmitted on 28-Jul-2024 19:38:38 from IP address 152.59.170.249 and verified by DEVARAJAN GANESAN having PAN ASXPG5805C on 28-Jul-2024 using paper ITR-Verification Form/Electronic Verification Code generated through mode

System Generated
Barcode/QR Code



AAAAA2487J07153673501280724cb0fa6586d9415b04be6235501c79c209edfe282

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU



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All India Forward Bloc (Central Committee)

Netaji Bhawan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh
New Delhi-110005

Balance Sheet as on 31.03.2024

| Particulars | Note No. | 2023-24 | 2022-23 |
|--|----------|--------------------|--------------------|
| Sources of Funds | | | |
| General Fund | 1 | 81,82,662 | 84,32,777 |
| Capital Fund | 2 | 3,52,61,099 | 3,52,61,099 |
| Total | | 4,34,43,761 | 4,36,93,876 |
| Applications of Funds | | | |
| Fixed Assets | 3 | 2,63,08,639 | 2,56,30,345 |
| Investment | 4 | 90,50,843 | 90,50,843 |
| Current Assets | 5 | 79,64,400 | 89,92,808 |
| Loans, Advances & Deposit | 6 | 1,19,880 | 19,880 |
| Total | | 4,34,43,762 | 4,36,93,876 |
| Notes on Account, Summary of Significant Accounting Policies and other Explanatory information forms part of Financial Statement | 12 | | |


G Devarajan
(General Secretary)



Dated : 28.07.2024
Place : New Delhi

Auditor's Report
As per separate Report of even date.

For G S RAI & Co.

Chartered Accountants

FRN : 026140C


(GAURI SHANKAR RAI)



M.No. : 509296

UDIN : 24509296BK90PC 6701

All India Forward Bloc (Central Committee)

Netaji Bhawan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh
New Delhi-110005

Income & Expenditure Account for the year ended 31st March 2023

| Particulars | Note No. | 2023-24 | 2022-23 |
|--|----------|-------------------|------------------|
| | | Rs. | Rs. |
| INCOME | | | |
| Fees, Subscription & Leavy | 7 | 1,34,000 | 1,20,412 |
| Grant / Donation / Contribution | 8 | - | 15,000 |
| Interest | 9 | 9,30,102 | 9,33,501 |
| Other Income | | - | - |
| Total (A) | | 10,64,102 | 10,68,913 |
| EXPENDITURE | | | |
| Employee Cost | 10 | 6,51,600 | 6,51,657 |
| Other Exp. | 11 | 6,62,616 | 3,57,935 |
| Total (B) | | 13,14,216 | 10,09,592 |
| Balance being excess of Expenditure over Income | | | |
| Transferred to General Fund | | (2,50,114) | 59,321 |
| Notes on Account, Summary of Significant Accounting Policies and other Explanatory information forms part of Financial Statement | 12 | | |

G Devarajan

G Devarajan
(General Secretary)



Dated : 28.07.2024
Place : New Delhi

Auditor's Report

As per separate Report of even date

For G S RAI & Co.

Chartered Accountants

FRN : 0261406



(GAURI SHANKAR RAI)

M.No. : 509296

UDIN : 24509296BK9DPC6701

All India Forward Bloc (Central Committee)

Netaji Bhawan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh
New Delhi-110005

Cash Flow Statement for the year ended on 31.03.2024

| PARTICULARS | For the Year ended 31st March, 2024 | |
|---|-------------------------------------|--------------|
| | Amount (Rs.) | Amount (Rs.) |
| A. Cash Flow from Operating Activities | | |
| Surplus/ (Deficit) of Fund from Income & Expenditure | (2,50,114) | |
| Adjustments for: | | |
| Interest on FD and Saving Account | (9,30,102) | |
| Operating Profit Before Working Capital Changes | (11,80,216) | |
| Adjustments for: | | |
| Increase / (Decrease) in Current assets | (9,52,048) | |
| Cash Generated from Operations | (21,32,264) | |
| Net Cash from / (used in) Operating Activities | | (21,32,264) |
| B. Cash Flow from Investing Activities | | |
| Additions to Fixed Assets | (6,78,294) | |
| Increase in Investment in FD | | (6,78,294) |
| Increase / (Decrease) in capital fund | | |
| Interest Received on Fixed Deposit and Saving Account | 9,30,102 | |
| Net Cash from (used in) Investing Activities | | 9,30,102 |
| C. Cash Flow from Financing Activities | | |
| Net Cash from (used in) Financing Activities | | - |
| Net Increase / (Decrease) in Cash & Cash Equivalents | | (18,80,456) |
| Opening Balance of Cash and Cash Equivalents | | 58,20,685 |
| Closing balance of Cash and Cash Equivalents | | 39,40,229 |

G Devarajan
(General Secretary)




All India Forward Bloc (Central Committee)
 Netaji Bhawan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh
 New Delhi-110005
Details of Fixed Assets

| S.No. | Particulars | As on 01.04.2023 | Addition | Sold/ Scrappe d | As on 31.03.2024 |
|-------|---------------------|---------------------|----------|-----------------------|---------------------|
| 1 | Almirah | 1,000 | - | - | 1,000 |
| 2 | Digital Photocopier | 48,000 | - | - | 48,000 |
| 3 | Fridge | 9,500 | - | - | 9,500 |
| 4 | Furniture & Fixture | 87,113 | - | - | 87,113 |
| 5 | Netaji Bhawan | 1,77,30,329 | 6,78,294 | - | 1,84,08,623 |
| 6 | Printer | 6,543 | - | - | 6,543 |
| 7 | Water Filter | 6,500 | - | - | 6,500 |
| 8 | Land | 77,41,360 | - | - | 77,41,360 |
| | Total | 2,56,30,345 | | | 2,63,08,639 |

G Devarajan

G Devarajan
(General Secretary)



All India Forward Bloc (Central Committee)

Netaji Bhawan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh

New Delhi-110005

| Particulars | 2023-24 | 2022-23 |
|---|-----------------|-----------------|
| Note No. - 7 | | |
| <u>Fees, Subscription & Levy</u> | | |
| CC Members Levy | 36,000 | 64,000 |
| State Committee Levy | 98,000 | 56,412 |
| Total | 1,34,000 | 1,20,412 |

| | | |
|---|----------|---------------|
| Note No. - 8 | | |
| <u>Grant Donations & Contributions</u> | | |
| Donation | - | 15,000 |
| Total | - | 15,000 |

| | | |
|----------------------------|-----------------|-----------------|
| Note No. - 9 | | |
| <u>Interest</u> | | |
| Interest on FD with SBI | 7,93,249 | 7,64,803 |
| Saving Bank Interest - SBI | 1,36,853 | 1,68,698 |
| Total | 9,30,102 | 9,33,501 |

| | | |
|------------------------------------|-----------------|-----------------|
| Note No. - 10 | | |
| <u>Employee Expenditure</u> | | |
| Remuneration to Employee | 6,51,600 | 6,51,657 |
| Total | 6,51,600 | 6,51,657 |

| | | |
|-----------------------------|-----------------|-----------------|
| Note No. - 11 | | |
| <u>Other Exp.</u> | | |
| Bank Charges | 566 | 1,039 |
| App charges | - | - |
| Desh Prem Diwas Celebration | 26,500 | 27,960 |
| Electricity Exp. | 29,890 | 29,810 |
| Mess Exp. | 48,210 | 47,840 |
| Audit Fees | 31,500 | 31,500 |
| Office Exp. | 1,24,840 | 82,950 |
| Printing & Stationery Exp. | 5,250 | 5,950 |
| Postage & Courier Exp. | 8,460 | 8,810 |
| Misc. Exp. | 1,500 | 1,480 |
| Telephone & Mobile Exp. | 49,520 | 49,315 |
| Travelling & Conveyance | 3,14,955 | 49,856 |
| Website Maintenance | 21,425 | 21,425 |
| Total | 6,62,616 | 3,57,935 |

G Devarajan

G Devarajan
(General Secretary)



All India Forward Bloc (Central Committee)

Netaji Bhawan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh
New Delhi-110005

| Particulars | 2023-24 | 2022-23 |
|---|--------------------|--------------------|
| Note No. - 1 | | |
| General Fund | | |
| Opening Balance | 84,32,777 | 83,73,456 |
| Add : Adjustment during the Year | | |
| Add : Excess of Income over Expenditure | -250114.4 | 59,321 |
| Less : Excess of Expenditure over Income | | |
| Total | 81,82,662 | 84,32,777 |
| Note No. - 2 | | |
| Capital Fund | | |
| Opening Balance | 3,52,61,099 | 3,52,61,099 |
| Add : Add during the Year | | |
| Total | 3,52,61,099 | 3,52,61,099 |
| Note No. - 4 | | |
| Investment | | |
| FD with State Bank of India - FD No. 0852 | 42,22,000 | 42,22,000 |
| FD with State Bank of India - FD No. 6331 | 3,06,069 | 3,06,069 |
| FD with State Bank of India - FD No. 7607 | 21,37,706 | 21,37,706 |
| FD with State Bank of India - FD No. 7618 | 2,63,919 | 2,63,919 |
| FD with State Bank of India - FD No. 7629 | 2,65,766 | 2,65,766 |
| FD with State Bank of India - FD No. 7630 | 2,65,766 | 2,65,766 |
| FD with State Bank of India - FD No. 7641 | 2,65,756 | 2,65,756 |
| FD with State Bank of India - FD No. 7663 | 2,46,611 | 2,46,611 |
| FD with State Bank of India - FD No. 8828 | 10,77,250 | 10,77,250 |
| Total | 90,50,843 | 90,50,843 |
| Note No. - 5 | | |
| Current Assets | | |
| Accured Interest | 34,53,842 | 26,60,593 |
| TDS | 5,70,329 | 5,11,530 |
| Total (A) | 40,24,171 | 31,72,123 |
| Cash & Bank Balance | | |
| Cash in Hand | 67500 | 1,845 |
| State Bank of India | 3784239 | 58,01,950 |
| Cash in Imprest A/c | 88490 | 16,890 |
| Total (B) | 39,40,229 | 58,20,685 |
| Total (A+B) | 79,64,400 | 89,92,808 |
| Note No. - 6 | | |
| Loans, Advances & Deposit | | |
| NDMC Security Deposits | 16,880 | 16,880 |
| Telephone Deposits | 3,000 | 3,000 |
| Advance - Amresh Kumar | 1,00,000 | |
| Total | 1,19,880 | 19,880 |

G Devarajan
G Devarajan
(General Secretary)



OTHER NOTES ON ACCOUNTS AND SIGNIFICANT ACCOUNTING POLICIES AS AT 31ST MARCH 2024

1.1 CORPORATE INFORMATION

All India Forward Bloc is a State Party registered with the Election Commission of India as a Political party.

1.2 ACCOUNTING CONVENTION

The financial statements are prepared under the historical cost convention on cash basis, in accordance with the applicable accounting standards and presentation. The accounting policies have been consistently applied by the party.

1.3 SYSTEM OF ACCOUNTING

All Incomes and Expenses have been accounted for on cash system of accounting by the Party except banks' FD interest.

1.4 REVENUE RECOGNITION

The party recognizes its receipts from voluntary donations whether general or specific, membership fees, interest income and other incidental income on cash basis as and when it is actually received except banks' FD interest.

1.5 EXPENDITURE

The party recognizes its expenses on cash basis as and when payment is disbursed. Advances paid against any material, goods or services availed are treated as such.

1.6 FIXED ASSETS & DEPRECIATION

Fixed assets are stated at cost of acquisition. Collation of data and preparation of Fixed Assets Register is in process. As per the policy of the party, no depreciation is provided on the fixed assets.

1.7 INVESTMENTS

Investments have been classified into current and long term investments. Long term investments are carried at cost in the Balance Sheet. Diminution in the value of long term investments, if any, other than those temporary in nature is provided for.

1.8 EMPLOYEES BENEFITS

Remuneration and other employee benefits payable are accounted for on cash basis.

1.9 PRIOR PERIOD ITEMS

As the party follows the cash system of recognizing its income and expenditure, no Prior Period items are recognized in the financial statements.

1.10 CONTINGENT LIABILITIES

As the party follows the cash system of recognizing its income and expenditure, no Contingent Liabilities are considered in the financial statements.



1.11 RECOGNITION FOR IMPAIRMENT OF ASSETS

The Party recognizes impairment losses in the year in which the assets are identified as impaired. Impairment losses are measured as the excess of carrying amount of an asset over its recoverable amount. The recoverable amount of an asset is the higher of an asset's net selling price and its value in use.

1.12 USE OF ESTIMATES

The preparation of financial statement in conformity with generally accepted accounting principles requires management to make estimates and assumption that affect the reported amounts of assets and liabilities and disclosure of contingent liabilities at the date of the financial statements. Although these estimates are based upon management's best knowledge of current events and actions, actual result could differ from these estimates.

1.13 No Donations/Contributions to capital fund, in excess of Rs. 20,000/- each, have been received during the financial year.


1.14 CASH FLOW STATEMENT

Cash flow statement is prepared as per Indirect method as referred to in AS-3 "Cash Flow Statement".

1.15 Donation received from outside India - Nil.

1.16 The previous year's figure has been rearranged, reworked, regrouped, and reclassified wherever necessary to make it comparable with current year figures.

1.17 Figures have been rounded-off to the nearest Rupee.



(G Devarajan)

(General Secretary)



Independent auditors' report

To,

The General Secretary,
All India Forward Bloc
Central Committee
Netaji Bhavan, T-2235/2, Ashok Nagar
Faiz Road, Karol Bagh
New Delhi-110005

Report on the Audit of Financial Statements

We have audited the accompanying financial statements of All India Forward Block, Central Committee, Netaji Bhavan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh, New Delhi-110005 (hereinafter referred to as Delhi office of "The Party" and reference of Party in this report shall mean Delhi office of party) which comprises the Balance Sheet as at 31st March, 2024, the Income and Expenditure Account and the Cash Flow Statement for the year then ended, and a summary of significant accounting policies and other explanatory information.

Management's responsibility for the Financial Statements

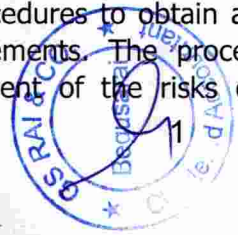
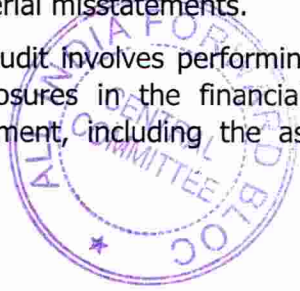
The Party's Management is responsible for the preparation and presentation of the financial statements that give a true and fair view of the financial position and cash flow of the Party in accordance with the accounting principle generally accepted in India, including the applicable Accounting Standards. This responsibility also includes maintenance of adequate accounting records for safeguarding of the assets of the Party and for preventing and detecting frauds and other irregularities; selection and application of appropriate accounting policies; making judgments and estimates that are reasonable and prudent; and design, implementation and maintenance of adequate internal financial controls, that are operating effectively for ensuring the accuracy and completeness of the accounting records, relevant to the preparation and presentation of financial statements that give a true and fair view and are free from material misstatements, whether due to fraud or error.

In preparing the financial statements, management is responsible for assessing the ability of the Party to continue as a going concern, disclosing, all applicable matters related to going concern and using the going concern basis of accounting unless the management intends either to liquidate the Party or cease the operations. Those charged with governance are responsible for overseeing the Party's financial reporting process.

Auditor's Responsibility

Our responsibility is to express an opinion on these financial statements based on our audit. We conducted our Audit in accordance with the auditing standards generally accepted in India. Those Standards require that we comply with ethical requirements and plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatements.

An audit involves performing procedures to obtain audit evidence about the amounts and the disclosures in the financial statements. The procedures selected depend on the auditor's judgment, including the assessment of the risks of material misstatement of the financial



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statements, whether due to fraud or error. In making those risk assessments, the auditor considers internal financial control relevant to the Party's preparation of the financial statements that give a true and fair view in order to design audit procedures that are appropriate in the circumstances, but not for the purpose of expressing an opinion on whether the Party has in place an adequate internal financial control system over financial reporting and operating Effectiveness of such controls. An audit also includes evaluating the appropriateness of the accounting policies used and the reasonableness of the accounting estimates made by the Party's Management, as well as evaluating the overall presentation of the financial statements.

We believe that the audit evidence we have obtained is sufficient and appropriate to provide a basis of our audit opinion on the financial statements.

Opinion

In our opinion and to the best of our information and according to the explanations given to us the aforesaid financial statements give the information required by the relevant acts and rules in the manner so required and give a true and fair view in conformity with the applicable accounting principles generally accepted in India, of the Balance Sheet of the Party as at 31st March, 2024, its income and expenditure and cash flows for the year ended on that date.

Other Report

We did not audit the financial statements of the party's state and other units including publication unit under the same PAN. We have audited the accompanying financial statements of only Delhi office of All India Forward Block, Central Committee, Netaji Bhavan, T-2235/2, Ashok Nagar, Faiz Road, Karol Bagh, New Delhi-110005s

Our opinion on financial statements, and our report on other legal regulatory requirements below is not modified in respect of the above matters with respect to our reliance on the work done and the report of the other auditors.

Report on Other Legal and Regulatory Requirements

Further, we report that:

- (i) We have sought and obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purpose of our audit.
- (ii) In our opinion, proper books of account have been kept by the Political Party so far as appears from our examination of those books.
- (iii) The Balance Sheet, Income and Expenditure account and the Cash Flow Statement dealt with by this report are in agreement with the books of account and have been prepared on a cash basis without providing for depreciation on fixed assets.
- (iv) In our opinion and to the best of our information and according to the explanations given to us, the Balance Sheet, Income and Expenditure Account and the cash flow statement are in conformity with the accounting standards generally accepted in India.

For **G S RAI & COMPANY.**

Chartered Accountants

FRN: -00261400

(Signature)
(GAURI SHANKAR RAI)

M.No. 509296

UDIN: 24509296 BK 90 PC 6701



Dated: 28.07.2024

Place: New Delhi